

1	2	3	4	5
25.	Mizoram	2700	2370	2600
26.	Nagaland	4050	2000	8000
27.	Sikkim	2225	1549	3730
28.	Tripura	1380	6271	6220
TOTAL (NE STATES):		18055	23714	28730
TOTAL:		103556	57126	139528

Solar Surveillance System

1120. SHRIMATI JAYA BACHCHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that a solar surveillance system has been installed at the Corbett National park to detect sand and stone miners as well as the poachers;

(b) whether it is also a fact that such a system is being planned to be installed at other such vulnerable places, bird sanctuaries/national parks etc.; and

(c) the details of response of the State Governments in this regard and the likely expenditure to be involved?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) A pilot initiative of electronic surveillance ("e-Eye"), using long range, intelligent thermal and infrared cameras, has been implemented in the southern part of the Corbett Tiger Reserve for 24×7 surveillance to strengthen protection. The said initiative has been successfully implemented and well received by the State. Under the ongoing Centrally Sponsored Scheme of Project Tiger, funding assistance is provided to States, based on their demands as reflected in the respective Annual Plan of Operations, for such efforts.

Projects pending for environment clearance

1121. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the major developmental projects *viz.*; irrigation, power, housing, mining, etc. pending with the Ministry for clearance, State and Union Territory-wise at present;

(b) the reasons for the pendency along with the period since when these are pending, project-wise;

(c) the number of projects cleared during each of the last three years and the current year, State-wise and Union Territory-wise;

(d) the number of projects rejected during the above period, State and Union Territory-wise alongwith the reasons therefor; and

(e) the steps taken by Government for early clearance of the pending projects in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The State-wise details of project proposals pending for environment clearance in the Ministry are given in Statement-I (*See* below). The reasons for pendency of environment clearances include non-submission of requisite information by the project proponents, forestry and wildlife issues, etc.

(c) and (d) The State-wise details of project proposals for which environment clearances were issued and number of cases rejected during the last three years and the current year are given in Statement-II (*See* below). The reasons for rejection of environment clearance cases include non-suitable sites, non-submission of requisite information etc.

(e) In order to facilitate an early decision on proposal for environmental clearance, various steps have been initiated by the Ministry which include (i) continuous monitoring of the status of pending projects, (ii) regular and longer duration meeting of Expert Appraisal Committee (EAC) meeting for consideration of projects in various sectors, (iii) streamlining of the procedure for appraisal of projects, and (iv) finalization of sector specific manuals in thirty nine sectors alongwith the model Terms of References (TORs), which have been uploaded on the Ministry's website for the benefit of all stakeholders. State/UT level Environment Impact Assessment Authorities (SEIAAs) have been constituted in 25 States/UTs to deal with Environment Clearance cases of Category 'B' projects.

Statement-I*State-wise details of project proposals pending for environmental clearance*

Sl. No.	Name of the State/UT	Industry	Thermal	River valley/ Hydroelectric	Infrastructure/ Construction/ CRZ	Coal Mine	Non-Coal Mine	Nuclear	Total number of proposals pending for ECs
1	2	3	4	5	6	6	7	8	9
1.	Andhra Pradesh	25	1	—	3	—	8	—	37
2.	Andaman and Nicobar Islands	—	—	—	1	—	—	—	1
3.	Arunachal Pradesh	—	—	1	—	—	—	—	1
4.	Assam	4	—	—	14	—	—	—	18
5.	Bihar	1	—	—	—	—	—	—	—
6.	Chandigarh	1	—	—	—	—	—	—	1
7.	Chhattisgarh	1	4	—	—	13	5	—	23
8.	Dadra and Nagar Haveli	2	—	—	1	—	—	—	3

1	2	3	4	5	6	6	7	8	9	80
9. Daman and Diu	—	—	—	—	—	—	—	—	—	<i>Written Answers to</i> [RAJYA SABHA]
10. Delhi	—	—	—	—	—	—	—	—	—	
11. Goa	—	—	—	—	—	—	1	—	1	
12. Gujarat	36	3	—	12	—	4	—	—	49	
13. Haryana	1	—	—	2	—	1	1	—	5	
14. Himachal Pradesh	—	—	4	2	—	6	—	—	12	
15. Jammu and Kashmir	—	—	2	1	—	—	—	—	3	
16. Jharkhand	5	—	—	6	20	17	—	—	48	
17. Karnataka	6	1	2	2	—	4	—	—	15	
18. Kerala	1	—	—	4	—	—	—	—	5	
19. Madhya Pradesh	2	3	1	5	4	10	—	—	25	<i>Unstarred Questions</i>
20. Maharashtra	10	3	2	21	5	9	—	—	50	
21. Manipur	—	—	1	—	—	—	—	—	2	
22. Meghalaya	1	—	—	—	—	1	—	—	2	

23. Mizoram	—	—	—	1	—	—	—	1
24. Nagaland	—	—	—	—	—	—	—	—
25. Lakshadweep	—	—	—	1	—	—	—	1
26. Puducherry	—	—	—	1	—	—	—	1
27. Odisha	10	2	—	15	11	27	—	64
28. Punjab	6	—	—	5	—	—	—	11
29. Rajasthan	4	—	—	5	3	35	1	48
30. Sikkim	—	—	1	—	—	—	—	1
31. Tamil Nadu	7	3	—	5	—	2	—	17
32. Tripura	—	—	—	—	—	—	—	—
33. Uttarakhand	3	—	2	16	—	7	—	28
34. Uttar Pradesh	3	4	—	8	—	—	—	15
35. West Bengal	6	—	—	—	—	—	—	6
TOTAL:	134	24	16	130	56	137	2	499

Written Answers to

[4 DEC., 2012]

Unstarred Questions

Statement-II*State-wise details of project proposals cleared/rejected during the last three years and the current year*

Sl. No.	Name of the State/UT	2009-10		2010-11		2011-12		2012-13 (upto October, 2012)	
		Cleared	Rejected	Cleared	Rejected	Cleared	Rejected	Cleared	Rejected
1	2	3	4	5	6	6	7	8	9
1.	Andhra Pradesh	91	—	62	—	44	—	38	—
2.	Andaman and Nicobar Islands	—	—	3	—	1	—	2	—
3.	Arunachal Pradesh	2	—	3	—	5	—	3	—
4.	Assam	16	—	9	—	18	—	21	—
5.	Bihar	7	—	8	—	18	1	4	—
6.	Chandigarh	25	—	1	—			1	—
7.	Chhattisgarh	20	—	29	—	23	—	10	—
8.	Dadra and Nagar Haveli	—	—	1	—	6	—	1	—

9. Daman and Diu	5	—	2	—	1	—	1	—
10. Delhi	—	—	1	—	2	—	1	—
11. Goa	30		8	—	—	—	—	—
12. Gujarat	163	—	57	—	38	—	28	—
13. Haryana	3	—	3	—	18	—	7	—
14. Himachal Pradesh	9	—	7	—	6	—	2	—
15. Jammu and Kashmir	4	—	3	—	3	—	2	—
16. Jharkhand	29	—	28	—	32	—	13	—
17. Karnataka	50	—	24	1	24	—	17	—
18. Kerala	6	—	29	—	18	—	12	—
19. Madhya Pradesh	34	—	16	—	21	—	19	—
20. Maharashtra	103	—	46	—	34	1	13	2
21. Manipur	—	—	—	—	—	—	1	—
22. Meghalaya	4	—	4	—	3	—	1	—
23. Mizoram	1	—	—	—	—	—	—	—

Written Answers to

[4 DEC., 2012]

Unstarred Questions

1	2	3	4	5	6	6	7	8	9	84
24. Nagaland		—	—	—	—	—	—	—	—	Written Answers to [RAJYA SABHA] Unstarred Questions
25. Lakshadweep		—	—	—	—	—	—	—	—	
26. Puducherry		1	—	1	—	2	—	—	—	
27. Odisha		55	—	36	—	30	—	33	—	
28. Punjab		7	—	18	—	17	—	13	—	
29. Rajasthan		48	—	36	—	18	—	18	—	
30. Sikkim		1	—	1	—	1	—	—	—	
31. Tamil Nadu		28	—	30	—	36	—	25	—	
32. Tripura		1	—	—	—	—	—	1	—	
33. Uttarakhand		12	—	5	1	16	—	4	—	
34. Uttar Pradesh		12	—	2	—	10	—	27	—	
35. West Bengal		37	—	21	—	19	—	16	—	
Others		8	—	2	—	2	—	4	—	
TOTAL:		812	—	496	2	466	2	338	2	